



Details of Shagun Scheme cases lying pending

*172. **Sardar Sukhwinder Singh Kotli, M.L.A.:-** Will the Social Justice, Empowerment and Minorities Minister be pleased to state:-

- a) the district-wise total number of "Shagun Scheme" cases lying pending for payment till date in the State;
- b) the total due amount pertaining to the aforesaid pending cases alongwith the time by which the above said payments are likely to be paid?

To Four-Lane the Patiala-Sirhind Road

*35. 1. **Sardar Chetan Singh Jouramajra, M.L.A.**

2. **Sardar Ajit Pal Singh Kohli, M.L.A.**

Will the Public Works (B & R) Minister be pleased to state:-

- a) whether it is a fact that a proposal was prepared by the previous Govt. to four-lane the Patiala-Sirhind road, if so, the time by which the process to four-lane will be started;
- b) whether it is also a fact that any proposal has been approved by the government to four-lane the Patiala to Sri Chamkaur Sahib-via-Sirhind road; if so, the status of pending process of four-laning alongwith the time by which the work of the same will be started?

To supply wheat to the beneficiaries under P.D.S. in Sultanpur Lodhi

*126. **Rana Inder Partap Singh, M.L.A.:-** Will the Food and Civil Supply Minister be pleased to state whether it is a fact that the amount of wheat to be supplied to the beneficiaries of Atta- Dal Scheme/ Public Distribution System (P.D.S.) at the rate of Rs. 2 per Kilo in Assembly Constituency Sultanpur Lodhi has been deposited by the said beneficiaries; if so, the time by which the aforesaid wheat will be supplied to the beneficiaries?

To open Government Degree College at Batala

*285. **Shri Amansher Singh Sharry Kalsi, M.L.A.:-** Will the Higher Education Minister be pleased to state whether the government considers to open a Government Degree College at Batala; if so, as to when?

Sanctioned posts of Veterinary Hospitals in Assembly Constituency Dasuya

*43. **Sardar Karambir Singh, M.L.A.:-** Will the Animal Husbandry Minister be pleased to state:-

- a) the number of sanctioned posts of Veterinary Doctors in Veterinary Hospitals of Assembly Constituency Dasuya;
- b) the total number of Veterinary Doctors working in said Veterinary Hospitals at present togetherwith the time by which the vacant posts are likely to be filled-up?

To provide Public Bus Service in villages falling under Assembly Constituency Khadoor Sahib

*230. **Sardar Manjinder Singh Lalpura, M.L.A.:-** Will the Transport Minister be pleased to state the details of routes on which Public Bus Service is available in the villages falling under Assembly Constituency Khadoor Sahib alongwith the number of buses plying on the same routes togetherwith the time by which the bus service on non operational routes is likely to be resumed?

To make Kandi Canal functional at Garhshankar

*289. **Sardar Jai Krishan Singh Rouri, M.L.A.:-** Will the Water Resources Minister be pleased to state whether it is a fact that Kandi Canal at Assembly Constituency Garhshankar has been constructed but the same has not been made functional till now; if so, the time by which the same is likely to be made functional?

To develop village Ghuram as a Historical Town

*219. **Sardar Harmit Singh Pathanmajra, M.L.A.:-** Will the Cultural Affairs Minister be pleased to state whether there is any proposal under consideration of the government to develop village Ghuram in Assembly Constituency Sanour as a historical town keeping in view an ancient temple in connection with the maternal home of Sri Ram Chandra Ji, presence of holy place (Dargah) of Peer Bhikham Shah Ji and Gurudwara Shri Bauli Sahib where the Ninth Guru Sri Guru Teg Bahadur Sahib visited; if so, the time by which the required process will be initiated in this regard?

To release Discretionary Grant to all M.L.A's of the State

*1. **Sardar Manpreet Singh Ayali, M.L.A.:-** Will the Chief Minister be pleased to state whether the State Government is considering any proposal to give discretionary grant to all Members of Legislative Assembly of the State on the pattern of Members of Parliament; if so, the details thereof?

Transfer of agricultural tubewell connection in the Name of heir after the death of a person

*66. **Biba Narinder Kaur Bharaj, M.L.A.:-** Will the Power Minister be pleased to state:-

- a) whether there is any policy of the Punjab Government under which after the death of a person, the agricultural tubewell connection is transferred in the name of his/her heir;
- b) the number of people who applied for connections from 2017 till date; the number of connections transferred togetherwith the number of connections still lying pending;
- c) the amount of revenue collected by the government in form of tubewell connection fees from 2017 till date?

To release grant for the Sports Stadium at Mallan Wala

- *301. **Shri Naresh Kataria, M.L.A.**- Will the Sports Minister be pleased to state the time by which the grant for construction of Sports Stadium at Mallan Wala, Tehsil Zira will be released?

Possession of Gram Panchayat on common land (shamlat) of village Kotla Afghana in Assembly Constituency Payal

- *273. **Sardar Sukhjinder Singh Randhawa, M.L.A.**- Will the Rural Development and Panchayats Minister be pleased to state:-
- the total area of common land of village Kotla Afghana (Kotli) in Assembly Constituency Payal, District Ludhiana;
 - the time since when the above said land remained in the possession of Gram Panchayat togetherwith the period for which the land was auctioned by the Gram Panchayat?

To start the work related to commercial vehicles at district level

- *262. **Shri Dinesh Chadha, M.L.A.**- Will the Transport Minister be pleased to state:-
- whether the government proposes to start the passing, registration and other work related to commercial vehicles at district level; if so, the time by which it will be done;
 - whether it is a fact that candidates have to go to State Institute of Automatic and Driving Skills at village Mahuana, district Sri Muktsar Sahib to obtain the certificate for commercial driving license after getting training in remote area; if so whether arrangement of this training and certificate can be made near different districts by the department, the details thereof?

To link Ghanaur town with Water Treatment Plant under progress in village Mandoli

- *311. **Shri Gurlal Singh, M.L.A.**- Will the Water Supply and Sanitation Minister be pleased to state whether there is any proposal under consideration of the government to link Ghanaur town with Water Treatment Plant under progress in village Mandoli of Assembly Constituency Ghanaur; if so, the time by which the same will be linked with Ghanaur town?

To formulate a policy for entertainment world

- *274. **Sardar Amritpal Singh Sukhanand, M.L.A.**- Will the Cultural Affairs Minister be pleased to state:-
- whether the government has any policy for the Entertainment World; if so, the details thereof;
 - whether the government proposes to set up a film studio in the State;
 - whether the government proposes to set up an Authority in the State on the pattern of Central Censor Board?

Present status of the Sewerage and Sewerage Treatment Plant Project in Dinanagar

- *89. **Shrimati Aruna Chaudhary, M.L.A.**- Will the Chief Minister be pleased to state:-
- the estimated cost of the project of Sewerage and Sewerage Treatment Plant in Dinanagar togetherwith present status of the same;
 - the time by which the aforesaid project is likely to be completed?

To formulate a policy for providing road connectivity to the villages falling in Amlala to Satabgarh Bhudda

- *195. **Sardar Kuljit Singh Randhawa, M.L.A.**- Will the Public Works (B & R) Minister be pleased to state whether any policy has been formulated to provide road connectivity to the villages falling in Amlala to Satabgarh Bhudda due to Greenfield Expressway being constructed from Ambala to Mohali; if so, the details thereof?

To fill-up the vacant posts of Government Primary Schools in Assembly Constituency Urmur-Tanda

- *238. **Sardar Jasbir Singh Raja Gill, M.L.A.**- Will the Education Minister be pleased to state the total number of posts lying vacant in various Govt. Primary Schools in Assembly Constituency Urmur-Tanda, district Hoshiarpur alongwith the time by which the said posts are likely to be filled-up?

To close down the open animal carcass in Punjab

- *87. **Professor Jaswant Singh Gajjanmajra, M.L.A.**- Will the Rural Development and Panchayats Minister be pleased to state whether there is any plan to close down the open animal carcass in Punjab; if so, the details thereof?

To provide cemented water channels to the farmers of Budhlada for irrigation

- *21. **Shri Budh Ram, M.L.A.**- Will the Water Resources Minister be pleased to state whether it is a fact that the Punjab Government has not released any grant to the farmers of Assembly Constituency Budhlada for the construction of cemented water channels for irrigation, whereas the farmers had deposited their due share of 10% in 2016; if so, the time by which the government will start requisite process to construct cemented water channels (Ghaggar Branch) in the fields of said farmers?